

GAHC010088122021



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/30/2021

ABHIJIT SARMA AND ANR
S/O. TAPAN CHANDRA SHARMA, SADASIWA PATH, CHIRING CHAPORI,
DIBRUGARH WEST, DIBRUGARH, ASSAM-786001.

2: RAVI CHHEDILAL
25-VILLA
BERRY BUILDING
WARDEN ROAD
ST. STEPHENS CHURCH
OOMER PART
CUMBALLA HILL
MAHARASHTRA-400026

VERSUS

THE STATE OF ASSAM AND 2 ORS
REP. BY PRINCIPAL SECRETARY, HOME AND POLITICAL DEPTT., GOVT. OF
ASSAM, ASSAM SECRETARIAT, CM BLOCK, SECOND FLOOR, DISPUR,
ASSAM-781006.

2:DIRECTOR GENERAL OF POLICE
ASSAM
ASSAM POLICE HEADQUARTERS ULUBARI
GUWAHATI
ASSAM
PIN-781007.

3:UNION OF INDIA
REP. BY ITS HOME SECRETARY
MINISTRY OF HOME AFFAIRS
NORTH BLOCK
NEW DELHI-110001

Advocate for the Petitioner : MR G JHA

Advocate for the Respondent : ASSTT.S.G.I.

Linked Case : PIL/29/2021

ABHHIJIT SARMAH
S/O TAPAN CHANDRA SHARMA
SADASIVA PATH
CHIRING CHAPORI
DIBRUGARH WEST
DIBRUGARH
ASSAM-786001

VERSUS

UNION OF INDIA AND 6 ORS.
REPRESENTED BY THE SECRETARY
MINISTRY OF HOME AFFAIRS
NORTH BLOCK
NEW DELHI-110001

2:STATE OF ASSAM
REPRESENTED BY THE COMMISSIONER AND SECRETARY DEPARTMENT
OF HOME AFFAIRS

DISPUR

GUWAHATI-781006

3:DIRECTOR GENERAL OF POLICE
ASSAM POLICE HEADQUARTERS ULUBARI

GUWAHATI-781007

4:CHAIRPERSON

NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS
5TH FLOOR

CHANDERLOK BUILDING

36

JANPATH

NEW DELHI-110001

5:CHAIRPERSON NATIONAL HUMAN RIGHTS COMMISSION
FARIDKOT HOUSE

COPERNICUS MARG

NEW DELHI-110001

6:CHAIRPERSON

ASSAM HUMAN RIGHTS COMMISSION
GAUHATI MEDICAL COLLEGE ROAD

BHANGAGARH

GUWAHATI-781005

ASSAM

7:DISTRICT MAGISTRATE AND DEPUTY COMMISSIONER
DISTRICT MAGISTRATE OFFICE

COLLECTORATE

DHUBRI
ASSAM-783301

Advocate for : MS. S SARMA
Advocate for : ASSTT.S.G.I. appearing for UNION OF INDIA AND 6 ORS.

- B E F O R E -
HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

19-08-2021

The matter is taken up through video conferencing.

Heard Mr. G. Jha, learned counsel for the petitioners in PIL No.30/2021 and Ms. S. Sharma, learned counsel for the petitioner in PIL No.29/2021. Also heard Mr. D. Saikia, learned Advocate General, Assam; Mr. H. Gupta, learned Central Government counsel and Ms. S. Chaturvedi, learned standing counsel, NCPCR, appearing for the respondents.

Last opportunity is given to the Union of India to file its rejoinder.

The petitioners shall file their reply within one week thereafter.

List on **24th September, 2021.**

JUDGE

CHIEF JUSTICE

Comparing Assistant